

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.12.2021

ORDER NO. 164 of 2021

Hon'ble President is pleased to partially modify the roster order no. 119 of 2021 for **CESTAT, New Delhi** on **23.12.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 23.12.2021 Afternoon	Hon'ble Mr. Justice Dilip Gupta, President, Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Anti-Dumping matters

Note:

1. On 24.12.2021 Division Bench matters will be taken up after the hearing of Anti-Dumping matters by Bench comprising Mr. P. V. Subba Rao, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial).
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, Chennai/P.A. to Registrar/Deputy/Assistant Registrar/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar